भी शामीन

Declaration of Assets and Liabilities

Year 2021 - 22

I, RAJU RAM , son/daughter/wife of Late FULCHAND, RAM aged 92 years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDANT (MEH.TAR)... give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15000/-	ANJU DEVI	CHANDAN' KUMAR	RAUSHAN KUMAR	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/c No. 108394- 85045 Aml. 5000/-	NILL	NILL	NILL	
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL	NILL	NILL	
(iv)	I NICC Doctal	LIC-12248 LIC-8916 PERYEAR	6972	NILL	NILL	
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELAR BR-OIDG 8192	NILL	NILL	NITL	
(vi)	Jewellery (give details of weight and value)	NILL	GOLD SOG. SILVER SODG.	NILL	NILL	
(vii)	Other assets, such as values of claims / interests	TV. FRIDUE	1711	NILL	NILL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

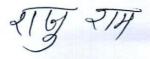
[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL	2.5 DISMIL VILL	NILL	NILL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL	NILL	NILL	NILL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NJLL	WILL	NILL	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	WITT	NILL	NILL	NILL	
(v)	Others (such as interest in property)	NILL	NILL	NILL	NILL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .F.E.B2022	
(a)	(i) Loans from Banks	SBI BVM 6 LAC	679020	
	(ii) Loans from financial institutions	NILL	NILL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	NILL	
	(b) dues to departments dealing with supply of water	NILL	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	NILL	



	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	NILL
	(f) Other dues, if any	NILL	NILL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJXPR 7349R	NILL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	NILL
	(iii) Sales Tax [Only in case of proprietary business]	WILL	NILL
	(iv) Property Tax	NILL	NILL

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA - 1331
Gender	:-	M (M/F)
Date of Birth	:-	15061980 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	MESSENGER
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	VAISHALI
I hereby d	leclare	that the above details are true to the best of my
knowledge and be	line	

knowledge and belief.

Signature 2151 CTH

Name of Employee: RAJU....RAM.....

Designation: OFFICE ATTENDANT (MEHTAR)

Department: BIHAR VIDHAM SABHA (PATMA)

Date: 09 02 1021

Place: PATMA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.